NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 24(ND)14 CA. NO.

CORAM:

A

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. Mr. Kanwal Nain V/s. Rithem Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	RS BHATIS	+ PCS	PC	Reporation

ORDER

Learned counsel for the petitioner is present. None for the respondent. Learned counsel for the petitioner has stated that the service is complete on the respondents as notices have been sent to them through Speed Post. Learned counsel shall place the track report before this Tribunal on the next date.

List on 20th October, 2016 for further orders.

cd1-

(R.Varadharajan) Member (Judicial)

Sdf

(Maharaj Krishan Hanjura) Member (Judicial)